

The Minister of Industry (Shri Manubhai Shah): A statement is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 62]

सरदार जा० सिंह सहनल : मध्य प्रदेश में कोटा में जो काटेज मैच इंडस्ट्री चल रही थी, वह बंद हो गई। न मिलने के कारण बन्द हो गई। क्या उस को फिर से चलाने के प्रश्न पर विचार किया जायगा ?

श्री ब० भाई बाहू : वह बन्द हो गई, वह सही है, लेकिन सबसिटी न मिलने से वह बन्द हो गई, यह बात है।

Shri Tangamani: From the statement laid on the Table of the House we get only the figure of 2000 gross boxes as the estimated production per month. May we know the split-up for various States?

Shri Manubhai Shah: There are, as the House is aware, four sections of the match industry—class A, B, C and D. Class A is the large-scale sector and B, C and D are the small-scale sector. About 75 per cent of the production is today confined to the large-scale sector and 25 per cent to B, C and D classes.

Heavy Chemicals Industries in Durgapur

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*1509. { Shri Ghosal:
Shri Dasgupta:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Government of West Bengal has submitted any scheme for starting Heavy Chemicals Industries in Durgapur for producing caustic soda, soda ash, phenol, phthalic anhydride and coal tar chemicals;

(b) if so, whether the said scheme has been accepted; and

(c) if not, the reason therefor?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) Yes, Sir.

(b) and (c). It was not possible to accept the scheme for the utilisation of by-products as proposed by the West Bengal Government. The economics of the scheme for utilisation of by-products was not considered satisfactory as compared to other projects for the same products. However, the scheme has been accepted for setting up of the coke-oven plant and the establishment of a plant for coal tar distillation at Durgapur.

Shri Ghosal: What is the producing capacity of the coal tar distillation plant permitted to be set up in West Bengal?

Shri Satish Chandra: The by-products would be about 4.3 tons of ammonia, 4 tons of sulphuric acid, 4 tons of benzyne and 4 tons of naphthalene per day.

Shrimati Renu Chakravarty: What was the total commitment which the Government would have to make according to the plan which was submitted by the West Bengal Government for the production of these by-products?

Shri Satish Chandra: The original scheme was accepted in toto. It was examined in consultation with the State Government. Now the West Bengal Government has come forward with some suggestions for further processing of those by-products. It is considered that it will not be economic to set up very small units for which larger capacities are being licensed.

Shrimati Renu Chakravarty: What will be the employment potential if these caustic soda, soda ash, phenol, phthalic anhydride and coal tar chemicals are produced there?

The Minister of Industry (Shri Manubhai Shah): As per the estimate of the West Bengal Government, about 350 to 400 people.

Mr. Speaker: Shri Dasgupta. He is not there perhaps. Let him not get up later on and tell me that he has not been called.

Shrimati Romka Ray: Is it a fact that the Chief Minister of West Bengal Government said that he was willing to go into the details of the process again, as regards coasts, etc., and that facility has been given to some firm in the private sector, whereas when the West Bengal Government, in the public sector, was willing to start this, it has been denied?

Shri Manubhai Shah: There have several conferences with the West Bengal Government and it will not be right to say that they are not agreeable to what we have been telling them. As a matter of fact in the last conference with the West Bengal Chief Minister, he has more or less, subject to certain adjustments, accepted our idea. The by-products utilisation scheme was so small. To give an instance—about five tons of caustic soda and chlorine which were there—it is completely out-of-date today in the present form of economic unit for the caustic soda production. As such, it was not that the private sector was given that plant and the Durgapur coke oven was denied.

Shri T. K. Chaudhuri: Has anything—any Plan—been sanctioned with regard to these industries in the private sector?

Shri Manubhai Shah: To give only one instance. For caustic soda-chlorine, the Ichhra factory of the ICI in Calcutta has been given a licence for 11 tons of caustic soda per day.

Shri T. K. Chandhuri: Does ICI mean the Imperial Chemical Industries?

Shri Manubhai Shah: Yes.

Shri Naushir Bharucha: Under rule 48(3), may I request the Chair to direct the Prime Minister to answer question No. 1499 which stands in the name of Shri Kasliwal. It is a question on the international atomic energy agency. Shri Kasliwal was absent. It is an important question and perhaps the House would like to know the answer.

Mr. Speaker: I will leave it to the Prime Minister to answer it or not, I cannot insist on the Ministers to give an answer. It is open to them to accept it or not.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): We will take less time to answer it than to argue about it.

International Atomic Energy Agency

*1499. Shri Kasliwal: Will the Prime Minister be pleased to state:

(a) whether the International Atomic Energy Agency has come into existence; and

(b) if so, when the first meeting of the General Conference of this Agency is proposed to be held?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes, Sir.

(b) October 1, 1957.

Shri Dinesh Singh: In view of the importance of Question No. 1511,—

Mr. Speaker: I am not going to allow it. Every question is important. The hon. Members will recognise that the answers are all placed on the Table with respect to all questions which have not been reached or which may be passed over.

We will take up the Short Notice Question now.

SHORT NOTICE QUESTION AND ANSWER

Violation of Indian Territory by the Portuguese Troops.

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	Shri H. N. Mukerjee:	
	Shri D. C. Sharma:	
	Shri S. M. Banerjee:	
S. N. Q. No. 23.	}	Shri Tangamani:
		Shri Raghunath Singh:
		Shri S. V. Parulekar:
		Shri R. S. Lal:
		Shri Achar:

Will the Prime Minister be pleased to state:

(a) whether his attention has been drawn to press reports regarding Portuguese troops in Daman violating